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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD
OA. NO. 768/96.

Date of order: 19-6-96.

Between:-

1. K.V.S.S.Nagendra Sai
2. K.Aruna Devi
3. D.Dorai Swamy
4. B.Mohana Rao
5. Ch.Gangadhara Rao
6. U.G.N.S.Vali
7. B.Satyavani
8. Smt.K.Rajeswari. Applicants.

And

1. The Senior Superintendent of Post Offices,
Eluru Division, Eluru, W.G.District.
2. The Post Master General, Vijayawada Region,
Vijayawada.
3. The Chief Post Master General, Hyderabad.
4. The Director General (Postal) CGO Complex,
Lodi Road, New Delhi.

.... Respondents.

Counsel for the Applicant: N.Saida Rao, Advocate.

Counsel for the Respondents: CGSC.

CORAM:

HON'BLE MR.JUSTICE M.G.CHOUDHARI, VICE CHAIRMAN

HON'BLE SHRI H.RAJENDRA PRASAD, MEMBER (ADMN.)

By letter dt: 18-6-96, the learned counsel for
the applicants seeks to withdraw the application.

The letter is taken on record.

As per the request made by the applicant's counsel
in his letter dated 18-6-1996, the O.A. is allowed
to be withdrawn and stands withdrawn.

The Office of objections waived.

M. M. J.
Dy. Registrar (Judl).

(24)

O.A.768/96.

Copy to:-

1. The Senior Superintendent of Post Offices, Eluru Division, Eluru, W.G.District.
2. The Post Master General, Vijayawada Region, Vijayawada.
3. The Chief Post Master General, Hyderabad.
4. The Director General (Postal) CGO Complex, Lodi Road, New Delhi.
5. One copy to Mr. N. Saida Rao, Advocate, CAT. Hyd.
6. One copy to Standing Counsel for Central Govt.
7. One spare copy.

kku.

9/7/96

I COURT

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COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 17-6-1996

ORDER/JUDGMENT

M.A./R.A/C.A.No.

in

O.A.No. 595/96

768/86

T.A.No.

(W.P.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

